

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: 469/2001

Applicant (s) Badli
Advocate for Applicant (s)

Respondent (s) U.O.I. & ors.
Advocate for Respondent (s)

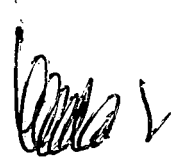
NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

16.7.2003

Mr. Nand Kishore - counsel for the applicant
Mr. R.G.Gupta - counsel for respondents.

The learned counsel for the applicant submits that he wants to withdraw this OA with liberty to file a fresh application. ^{Permission} Submission granted. The OA is dismissed as withdrawn with a liberty to file a substantive OA.


(M.L. CHAUHAN)
Member (J)